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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/19/ (IB)/2017
NAME OF THE PETITIONER(S) : SANDHYA MEHTA
NAME OF THE RESPONDENT(S) : ROYAL SPLENDOUR DEVELOPERS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. Aridas	Att. Counsel for Petitioner	A. Aridas
9HH5H02093			

ORDER

Counsel for the Petitioner present. He submitted that as per the order dated 02.06.2017, notice has been sent to the Corporate Debtor but the same is returned with endorsement 'left'. Counsel for Petitioner is directed to cause substituted service by way of publishing the notice in the newspapers, one in English and the other in vernacular language having wide circulation in the area where the registered office of the Corporate Debtor is located. He is further directed to file the proof of publication along with an affidavit before the next date of hearing. Put up on 11.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)